

(c) whether it is also a fact that the power plants were demanding more coal and wish to have the stock of coal for more than 20 days at least?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) (b) During the month of October 2018, pithead stock of Coal India Limited (CIL) was around 20 Million Tonnes (MT), thereafter it recovered significantly to end the fiscal at 54.155 MT. Similarly, coal stock with the Thermal Power Plants (TPPs) which was 9.42 MT, equivalent to 6 days of consumption, as on 26.10.2018, increased to the level of 30.95 MT as on 31.03.2019.

(c) With the enhanced supply of coal, the coal stock at the TPPs end has improved to 26.86 MT as on 24.06.2019 which is equivalent to consumption requirement of 15 days from the coal stock of 15.48 MT on 24.06.2018.

#### **Importing coal from Australia**

936. SHRI T.K. RANGARAJAN: Will the Minister of COAL be pleased to state:

- (a) the total production of coal in our country for the year 2018-19 and details thereof;
- (b) the amount of coal imported and details thereof; and
- (c) whether there is any problem in importing coal from Australia and if so, the reasons thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) All India coal production during the year 2018-19 was 730.35 MT with a growth of 8.1% over the corresponding period of previous year. The company-wise coal production during the year 2018-19 is given below:

Production of coal (MT)	
Company	2018-19#
CIL	606.89
SCCL	64.41
Others	59.05
TOTAL	730.35

# Provisional

(b) The total coal import during the year 2018-19 was 235.24 MT comprising 51.84 MT Coking Coal and 183.40 MT Non-Coking Coal.

(c) Out of total imported coal 235.24 MT during the year 2018-19, the share of coal import from Australia was 48.17 MT which is the 20.5% of total coal. As per the current import policy, coal is kept under Open General License (OGL) and consumers are free to

import coal from the source of their choice as per their contractual prices on payment of applicable duty.

#### **Reclamation of abandoned coalfields**

937. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of COAL be pleased to state:

(a) whether Coal India Ltd. (CIL) and other agencies have any responsibility to restore abandoned or decommissioned coalfields;

(b) if not, action plan drawn by Government for technical and biological reclamation of such coalfields;

(c) whether Indian Council of Forestry Research and Education (ICFRE) commissioned by CIL, has submitted its report on indexing of environmental performance of coalfields; and

(d) whether any assessment of the reclaimed coalfields has been done from economic angle?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) In order to ensure restoration of abandoned or decommissioned coal mines, Ministry of Coal has issued Mine Closure Guidelines in August 2009 and the same is implemented by all Projects of Coal India limited and all other coal companies.

(b) Not applicable, in view of the reply (a) above.

(c) Indian Council of Forestry Research and Education (ICFRE) has submitted draft Methodology for Index Rating on environmental performance of CIL mines.

(d) No assessment of the reclaimed coalfields has been done from economic point of view so far.

#### **Growth in rake loading by CIL**

938. SHRI A.K. SELVARAJ: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that backed by improved rake loading, Coal India Limited's (CIL's) dispatches to the power sector climbed to touch 488 million tonnes as against 454 million tonnes supplied in the fiscal year 2017-18 which is a growth of 7.45 per cent;

(b) whether the percentage growth in rake loading for the power sector is higher than the average rake loading growth of 5.6 per cent during the fiscal year 2018-19 as Coal India on an average loaded 280.7 rakes per day as against 265.8 rakes in the fiscal year 2016-17; and

(c) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) During the fiscal 2018-19, Coal India Limited (CIL) supplied a quantity of 491.25 Million Tonnes (MT) of coal to the